

**Functioning of H.M.T. at Bhavnagar**

4426. SHRI RAMJIBHAI MAVANI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government are aware that the Machine Tools Industry a public sector undertaking which is situated at Bhavnagar (Gujarat State) is not working properly and not yielding full production;

(b) if so, the reasons thereof;

(c) the steps taken for its full utilisation;

(d) what is the production since its inception;

(e) whether Government have appointed any Committee or propose to appoint such a Committee to go into the details of the same; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The production performance of Gujarat State Machine Tools Corporation Limited at Bhavnagar is reported to be satisfactory.

(b) and (c). Does not arise.

(d) It has been reported that the Company commenced production in the middle of last year and produced 96 Centre Lathes during 1979-80. Actual production in the first quarter of 1980-81 has been 55 machines against the planned target of 50 machines. The company expects to achieve the targetted production of 300 machines set for the year 1980-81.

(e) No, Sir.

(f) Does not arise.

**Setting up of Central Environmental Agency**

4427. SHRI B. K. NAIR: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up a Central Environmental Agency; and

(b) if so, details covering its scope, functions, powers and constitution?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) In 1972 the Government of India constituted the National Committee on Environmental Planning and Coordination (NCEPC) to advise the Government in all matters relating to the environment. The Committee consists of leading ecologists, naturalists and environmental specialists as well as heads of concerned administrative departments of the Government. The Department of Science and Technology has been entrusted with the responsibility of dealing with environmental matters and provides Secretariat support for NCEPC. More recently, in February 1980, Government has constituted a Committee under the chairmanship of the Deputy Chairman, Planning Commission, to review the existing legislation and administrative arrangements at the Central and State levels for environmental conservation and protection, and to recommend suitable measures to ensure environmental quality. The Committee is expected to submit its report by July 31, 1980. The recommendations of the Committee are to be considered by the Government in making decisions regarding immediate and long term measures for environmental protection and conservation.

(b) Does not arise at this stage.

**प्रवेश में उद्योगों को जारी किये गये लाइसेंस**

4428: श्री कृष्ण बल्ल : क्या उद्योग मंत्री निम्नलिखित जानकारी दशमि वाला एक विचरण मभा पटल पर रखने की कृपा करेंगे कि :

(क) हिमाचल प्रदेश में ऐसे उद्योगों की संख्या कितनी है जिनको केन्द्रीय सरकार ने लाइसेंस जारी किये हैं;

(ख) प्रत्येक उद्योग को खोलने के लिये कितनी मात्रा में कच्चा मान परमिट सर सन्नाई किया गया है;